

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

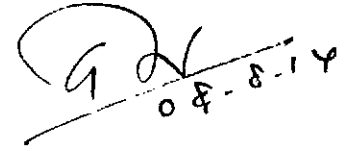
No. 973 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 08<sup>th</sup> August, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Gwalior**, is organizing 6 days "**Training on Mediation**" programme between **20-26 August, 2014** at **Gwalior**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Gwalior, Bhind, Morena, Sheopur & Datia** (25 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 974 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 08<sup>th</sup> August, 2014

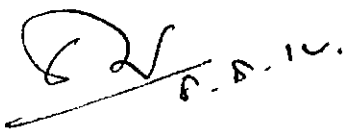
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Shishir Kant Choubey, Special Judge SC/ST (P.A.) Act, Sheopur.
2. Shri Om Prakash Sunarya, Principal Judge, Family Court, Bhind.
3. Shri Jogendra Kumar Verma, Special Judge SC/ST (P.A.) Act, Morena.
4. Shri Deepak Kumar Agarwal, Special Judge SC/ST (P.A.) Act, Bhind.
5. Shri Jitendra Kumar Sharma, II A.D.J., Dabra, District Gwalior.
6. Shri Anand Kumar Chhapariya, A.D.J., Seodha, District Datia.
7. Shri Ashok Kumar Sharma (Jr.2), I C.J.Cl.-I & CJM, Datia.
8. Shri Arbind Kumar (Jain), AJ to I C.J.Cl.-I & ACJM, Dabra, District Gwalior.
9. Shri Vipin Kumar Lavania, I AJ to I C.J.Cl.-I & ACJM, Gwalior.
10. Smt. Kavita Verma, II AJ to I C.J.Cl.-I & ACJM, Morena.
11. Shri Prashant Kumar, X C.J.Cl.-I & ACJM, Gwalior.
12. Shri Rakesh Bansal, II AJ to I C.J.Cl.-I, Gwalior.

13. Shri Ravi Prakash Jain, C.J.Cl.-I, Bhandar, District Datia.
14. Shri Hemant Kumar Raghuwanshi, XI C.J.Cl.-I, Gwalior.
15. Shri Ajay Neel Karothiya, II AJ to I C.J.Cl.-I, Bhind.
16. Smt. Savita Ogle, IV C.J.Cl.-I, Gwalior.
17. Shri Aashish Pratap Singh, C.J.Cl.-I, Bhitwar, District Gwalior.
18. Shri Pankaj Chaturvedi, I C.J.Cl.-II, Datia.
19. Smt. Shilpa Tiwari, I C.J.Cl.-II, Bhind.
20. Shri Gopesh Garg, I C.J.Cl.-II, Dabra, District Gwalior.
21. Ku. Charulata Dangi, I C.J.Cl.-II, Sheopur.
22. Shri Rupsingh Kanel, C.J.Cl.-II, Seodha, District Datia.
23. Smt. Shivani Sharma, III C.J.Cl.-II, Gwalior.
24. Shri Gaurav Agrawal, I C.J.Cl.-II, Ambah, District Morena.
25. Smt. Ranjana Chaturvedi, III AJ to I C.J.Cl.-II, Datia.

**With a direction to participate in the 6 days "Training on Mediation" programme between 20-26 August, 2014, at Gwalior.**

3. District and Sessions Judge, **Gwalior / Bhind / Morena / Sheopur / Datia** for information and necessary action.
  - **The District & Sessions Judge, Gwalior has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1060/2014, dated 04.07.2014 and 1260/2014, dated 23.07.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
(VED PRAKASH)  
REGISTRAR GENERAL  
